

Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA (CAA) No.177/KB/2017


Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st July, 2017, 10.30 A.M

Name of the Company		Dhoot Infrastructure Projects Ltd. & Anr	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1- A.K. Upadhyay, Adv }
2- Debajyoti Saha, Adv }

Applicant


21/7/2017

ORDER

Ld. Counsels for the petitioner are present.

Ld. Counsel has informed that in compliance of the order of this Tribunal he has filed supplementary affidavit. It appears that the petitioner has not filed financial statement for the financial year 2016-17. Petitioner is directed to file supplementary affidavit annexing the latest financial statement for the year 2016-17 within 7 days.

List the matter on 04/08/2017.

Sd.
(Vijai Pratap Singh)
Member (J)